

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10704 of 2019

(Arising out of OIO-DMN-EXCUS-000-COM-026-18-19 dated 18/12/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-DAMAN)

T N Patel

.....Appellant

10a Lalwani Indl Estate, 2nd Floor, Gd Ambedkar Road, Wadala West
Wadala West
MUMBAI, MAHARASTRA

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Shri J C Patel & Shri Rahul Gajera, Advocates for the Appellant
Shri G. Kirupanandan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 26.09.2022
DATE OF DECISION: 17.10.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10707 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul